

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 105
13(ND)/2016
Cont. A./2(ND)2021

IN THE MATTER OF:

Sh. Rajeev Behl

...

Applicant/Petitioner

Versus

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 15.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Shaunar Kashyap with Adv. Rahul Mukherjee & Adv. Ankit Singh for Petitioner
Mr. Saurabh D. Karan Singh with Adv. Rohan Chawal for Respondent

ORDER

List the matter on 24th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)